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09/3/18

HIGH COURT OF DELHI
Sher Shah Road, New Delhi

No. _____/G-3/DHC/Gaz./NJA/Trng./2018 Dated _____

From

The Registrar General
High Court of Delhi
New Delhi

To

Mr. Inderjeet Mehta,
Director (Admn)
Chandigarh Judicial Academy,
Sector-43-D,
Chandigarh.
[Fax No. 0172-6662178]

Sub : North Zone Regional Judicial Conference on Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities (17th & 18th March, 2018) [P-1090]

Sir,

I am directed to refer to your letter No. Dir/CJA/2018/314 dated 12.02.2018, on the above subject, and to forward herewith a copy of letter dated 1.3.2018 of this Court addressed to the National Judicial Academy, Bhopal conveying the nomination of Judicial officers for participating in the North Zone Regional Judicial Conference on "Enhancing Excellence of the Judicial Institutions: Challenges & Opportunities" scheduled to be held on 17 & 18th March, 2018 at Chandigarh.

कार्यालय जिला एवम् सत्र न्यायाधीश
डायरी संख्या 563
09 MAR 2018
D.H.C. दिल्ली

Yours faithfully

(Mahender Kr. Kandpal)
Admn. Officer (J) (Gaz.-I)
for Registrar General

Encl.: As above
Endst. No. 1096-1104/DHC/Gaz/NJA/Trng./2018 Dated : 08-03-18

Copy along with copy of letter dated 12.2.2018 received from Chandigarh Judicial Academy, forwarded to the following with the request to ask the nominated judicial officers under their control to send the travel details directly to the Chandigarh Judicial Academy.

1. The District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. The District & Sessions Judge (North-West), Rohini, Delhi.
3. The District & Sessions Judge (South-West), Dwarka, New Delhi.
4. The District & Sessions Judge (South-East), Saket, New Delhi.
5. The District & Sessions Judge (East), Karkardooma, Delhi.
6. The District & Sessions Judge (New Delhi), Patiala House, Delhi.
7. The District & Sessions Judge (North-East), Karkardooma, Delhi.
8. The District & Sessions Judge (West), Tis Hazari Court, Delhi.
9. The Chairperson, Delhi Judicial Academy, Sector-1, Dwarka, Delhi.

I & SJ (HQs)
8/3/18
c I/c (Judl. Branch)

(Mahender Kr. Kandpal)
Admn. Officer (J) (Gaz.-I)

MOST IMMEDIATE/OUT AT ONCE
TIME BOUND

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) DELHI

No. 15478-490 /Misc./Trg./Gaz./2018 Dated, Delhi the 09 MAR 2018

Copy forwarded in continuation to this office endst. No.14389-401/Misc./Trg./Gaz./2018 dated 5th March, 2018 for information and necessary action to:-

1. The Officer In-charge, Pool Car, Central District, Tis Hazari Court, Delhi
2. Sh. Prashant Sharma, SCJ-cum-RC & Sh. Pawan Singh Rajawat, ACMM (Special Acts), Central District, Tis Hazari Court, Delhi.
3. The Sr./ Administrative Officer (Judl.), Admn. I, II, III and Filing Branch, Central District, Tis Hazari Court, Delhi.
4. The Drawing and Disbursing Officer, Central District, Tis Hazari Court, Delhi.
5. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
6. The PRO Tis Hazari Court, Delhi.
7. The PS to Ld. District & Sessions Judge(HQ), Tis Hazari Court, Delhi.
8. The Dealing Clerk (Leave), Judicial Branch (Central), Tis Hazari Court, Delhi.

(Anju Bajaj Chandna)

Encl.: As Above

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09/3/18

HIGH COURT OF DELHI
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कार्यालय जिला एवं सत्र न्यायाधीश डायरी संख्या 563 09 MAR 2018 D.H.C. दिल्ली

Yours faithfully

(Mahender Kr. Kandpal)
Admn. Officer (J) (Gaz.-I)
for Registrar General

Encl.: As above

Endst. No.196-1164/DHC/Gaz/NJA/Trng./2018 Dated : 08-03-18

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6. The District & Sessions Judge (New Delhi), Patiala House, Delhi.
7. The District & Sessions Judge (North-East), Karkardooma, Delhi.
8. The District & Sessions Judge (West), Tis Hazari Court, Delhi.
9. The Chairperson, Delhi Judicial Academy, Sector-1, Dwarka, Delhi.

I ADJ (HQs) 8/3/18
C I/C (Judl. Branch)

(Mahender Kr. Kandpal)
Admn. Officer (J) (Gaz.-I)

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(Anju Bajaj Chandna)

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